

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2699
ANSWERED ON:19.12.2003
FUNDS UNDER TSP TO MANIPUR STATE
HOLKHOMANG HAOKIP

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount provided by the Union Government under Tribal Sub-Plan for the State of Manipur during each of the last year;
- (b) whether the amount so provided by the Union Government was placed and discussed by the Hill Areas Committee for sectoral allocation as per article 372
- (c) of the constitution;
- (c) if so, the details in this regard; and
- (d) the name of the agency who is responsible for management of the fund as nodal authority?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) The ministry of Tribal Affairs has released the following amounts to the Government of Manipur under various schemes to the Ministry during the years 2000-2001 to 2002-2003:

(Rs. in lakhs)

Year	Amount
2000-2001	2052.95
2001-2002	1800.02
2002-2003	2155.78

(b) The relevant article under the Constitution in respect of the State of Manipur is Article 371-C. As reported by the State Government of Manipur, Sectoral/Scheme-wise allocation of amounts were discussed and approved by Work Advisory Board for Scheduled Tribes in the Tribal Development Department and not by Hill Areas Committee.

(c) Does not arise.

(d) Tribal Development Department of the State Government is the Nodal department for implementation of schemes/programmes.